



WEB COPY



W.P.No.29118 of 2024

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 19.10.2024

CORAM :

THE HON'BLE MR.K.R.SHRIRAM, CHIEF JUSTICE

AND

THE HON'BLE MR.JUSTICE SENTHILKUMAR RAMAMOORTHY

W.P.No.29118 of 2024  
and W.M.P.No.31792 of 2024

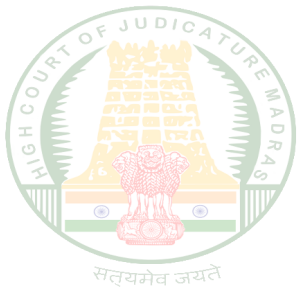
S.Porkodi

.. Petitioner

vs.

- 1.The Secretary to Government of India,  
Ministry of Information and Broadcasting,  
New Delhi.
- 2.The Chairman,  
Central Board of Film Certification,  
Regional Office,  
Wing-B, Shastri Bhavan,  
Haddows Road,  
Subba Road Avenue,  
Nungambakkam, Chennai-6.
- 3.The Commissioner of Police,  
Chennai City,  
Chennai.

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4.K.E.Gnanavel Raja,  
Film Producer,



5.P.Ranjith,  
Director,



6.V.Vicram  
(Film Actor),

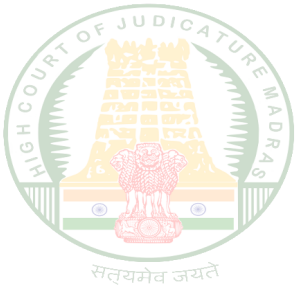


.. Respondents

Prayer : Petition filed under Article 226 of the Constitution of India seeking issuance of a writ of mandamus directing the second respondent not to telecast the disputed movie “Thangalan” in online based on the petitioner's representation dated 25.8.2024 made to the respondent Nos.1 to 3.

For Petitioner : Mr.A.Rajaram

For Respondents : Mr.A.Edwin Prabakar  
State Government Pleader  
assisted by  
Mr.M.Habeeb Rahman  
Government Advocate  
for respondent No.3



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**ORDER**

(Order of the Court was made  
by the Hon'ble Chief Justice)

After the petition was heard for some time, Shri A.Rajaram sought leave to withdraw the petition.

2. Writ petition is dismissed as withdrawn. There shall be no order as to costs. Consequently, interim application stands disposed of.

(K.R.SHRIRAM, CJ)

(SENTHILKUMAR RAMAMOORTHY,J.)

19.10.2024

Index : Yes/No  
NC : Yes/No  
bbr

To

1.The Secretary to Government of India,  
Ministry of Information and Broadcasting,  
New Delhi.

2.The Chairman,  
Central Board of Film Certification,  
Regional Office, Wing-B, Shastri Bhavan,  
Haddows Road, Subba Road Avenue, Nungambakkam, Chennai-6.

3.The Commissioner of Police,  
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THE HON'BLE CHIEF JUSTICE  
AND  
SENTHILKUMAR RAMAMOORTHY, J.

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